

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3431
ANSWERED ON:25.04.2012
AI PASSENGER SERVICE SYSTEM
Kodikunnil Shri Suresh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total payment made to each Global Distribution System(GDS) month-wise after the common passenger service system implemented in the month of February, 2011 in domestic sector with detail of rate per segment by each GDS;
- (b) the existing mechanism that Air India has to cross check the bills sent by GDS to match with the actual segment sold;
- (c) the official(s) who are responsible for Billing Information Data Tape(BIDT) processing and raising debit memos;
- (d) whether Air India have found any segment abuse during the period February, 2011 till November, 2011 through Billing Information Data tape;
- (e) if so, the details thereof and the number of Agent Debit Memos (ADMs) issued against travel agents for segment abuse in domestic sector;
- (f) whether any system disconnection notice has been issued to any agent during this period; and
- (g) if so, the details thereof?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a): The total payment made to each Global Distribution system (GDS) month-wise after the common passenger service system implemented in the month of February, 2011 is as annexed. However, details of rate per segment by each GDS cannot be disclosed due to non disclosure clause in each agreement with the GDS. Also the rate structure is complex and this depends upon the market-area of sale.
- (b): The DIBT Audit job has been outsourced and for any cause of revenue loss, ADMs (Agent Debit Memos) are issued through the Billing and Settlement Plan (BSP) managed by IATA.
- (c): This job is outsourced.
- (d) and (e): BIDT audit has been outsourced and ADMs are issued to agents who cause revenue losses to Air India. 9279 ADMs have been issued for the period February, 2011 to June, 2011. The amount recovered is USD 1,19,017.
- (f) and (g): Services are suspended when there is a violation of laid down procedures. These can be restored as soon as corrective action is taken by the agent and the shortfall deposited with Air India.

ANNEXURE

PAYMENT MADE TO EACH GLOBAL DISTRIBUTION SYSTEM

MONTH SABRE AMADEUS ABACUS TRAVELPORT

February, 2011 2,841,525.00 51,028,166.00 7,644,518.00 74,774,388.00

March, 2011 46,086,751.00 593,743,817.00 18,052,573.00 141,776,564.00

April, 2011 60,364,019.00 196,379,502.00 23,671,883.00 127,248,641.00

May, 2011 66,064,327.00 171,714,492.00 21,852,522.00 117,822,070.00

June, 2011	40,637,184.00	166,096,945.00	20,696,086.00	107,144,048.00
July, 2011	41,370,224.00	155,845,096.00	20,345,081.00	111,223,408.00
August, 2011	39,171,897.00	181,732,888.00	18,945,998.00	95,740,426.00
September, 2011	38,748,415.00	174,192,233.00	16,008,546.00	116,141,420.00
October, 2011	42,788,927.00	189,471,890.00	20,092,723.00	106,604,029.00
November, 2011	46,172,809.00	204,893,434.00	21,635,721.00	98,335,960.00
Total	424,246,078.00	2,085,098,463.00	188,945,651.00	1,096,810,954.00